

**Shri Surendranath Dwivedy:** Is it not a fact that in the Public Accounts Committee where the Congress has a majority a whip has been issued to all Congress Members not to say anything which would go against the ex-Chief Ministers?

**Shri Nanda:** On the other hand, the Chief Minister has written to the Chairman of the Public Accounts Committee to expedite and not to cause any delay about it. Therefore, there is no intention . . . .

**Shri Surendranath Dwivedy:** It is just white-washing the whole thing.

**Shri P. K. Deo:** What about the other charges?

**Mr. Speaker:** Order, order. Questions, cannot be put while sitting in this manner. Has the hon. Minister anything further to say?

**Shri Nanda:** I think they are very impatient to ask other questions.

**Shri U. M. Trivedi:** Sir, it is unfortunate that these two gentlemen have earned this notoriety . . . .

**An hon. Member:** Gentlemen?

**Mr. Speaker:** Should all leaders proceed on the same pattern?

**Shri U. M. Trivedi:** But the one question that crops up . . . .

**Mr. Speaker:** We are, during the Question Hour, to put supplementaries seeking some information.

**Shri U. M. Trivedi:** I am not going to stray from that. The point that still arises is, notwithstanding the scandals that have been brought to the notice of the Government and the whole country at large, is the Government not prepared to go back to the original law provided in the Representation of People Act under Section 7, that such persons who shall have direct and indirect contact with the Government shall be disqualified from holding the post of or being a

member of a legislative assembly or a member of this House? Will the Government not go back to this and make the same provision as the provision is obtaining in all other democratic countries in the world?

**Shri Nanda:** That is a suggestion worthy of consideration.

**Shri Rama Chandra Mallick:** May I know whether it is a fact that no allegation has been proved in the Audit Report and therefore Shri R. N. Singh Deo, the Chairman of the Public Accounts Committee, Orissa, and now the Leader of the Opposition, wants to postpone the thing and the matter has been deliberately delayed whereas the Chief Minister of Orissa has asked him to discuss the matter in the Public Accounts Committee as soon as possible?

**Shri Nanda:** Yes, it is a correct factual statement.

**Some hon. Members rose—**

**Mr. Speaker:** Next Question.

**Shri Surendranath Dwivedy:** Sir, I rise to a point of order. For the Home Minister to say that it is a factual statement, are there any facts in his possession to suggest that the Chairman of the Public Accounts Committee wants to delay the matter?

**Mr. Speaker:** Order, order. I call Shri Yadav but at that time he did not stand up. Now he stands up, but I am not going to allow him to put a supplementary on this now.

**Re-orientation of Administration**

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\*3. **Shri Harish Chandra Mathur:**  
**Shri Warier:**  
**Shri Daft:**

Will the Minister of Home Affairs be pleased to state:

(a) in what manner Government has re-oriented its administration in the context of the aggression by Pakistan; and

(b) what further steps are under examination or are contemplated?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) and (b). The administration of the Central Government as well as of the State Governments, particularly that of the border States, has on the whole stood up extremely well to the situation created by Pakistan's aggression. It has shown a capacity to adjust quickly to new and pressing problems, and this cannot but be regarded as deeply gratifying. Some of the more important measures that have so far been initiated, or are under consideration, to re-orient the administration in the new context are indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT-5021|65].

**Shri Harish Chandra Mathur:** I am not denying the Home Minister the credit which he claims. What is his own assessment about the press reports which have recently appeared in the newspapers? For instance, there was a report under the heading "Home Ministry looks at itself". There was another criticism by Shri Jayaprakash Narayan that the feeling of emergency and working on a war footing was not just there. The Home Ministry have stated in this statement that they have issued such and such directions. But what is their assessment of the present working?

**Shri Hathi:** I have already stated in the main reply the assessment of the working in the present circumstances. So far as the appraisal part is concerned the Home Ministry is not looking at itself; in fact, all the Ministries and departments have been asked by the Prime Minister to undertake a quick reappraisal of their plans, policies and working in the light of the recent experience and having regard to the essential requirements of the future. So far as the second part of the question is concerned, namely, the remarks quoted by the hon. Member, I am not in agreement with them.

**Shri Harish Chandra Mathur:** Is the hon. Home Minister aware of a criticism from authentic sources in the Government machinery itself that we will have much better administration in the Central Secretariat if there is reduction of staff by 50 per cent? Have they examined this aspect, more particularly in the present context, and if so what have they to say in the matter?

**The Minister of Home Affairs (Shri Nanda):** This aspect is very much in our mind. An examination of the working of the various Ministries from that point of view is being undertaken one by one. There is the problem of surplus employees, not needed for those jobs; something else will have to be done about them. This is one of the directions in which re-orientation of administration has to proceed.

**Shri Warior:** Has the Government any idea to set up a Commission at the all India level to go into the question of re-orientation of administration not only at the Centre but also in the States?

**Shri Nanda:** Very soon we are going to have that Commission for a comprehensive examination of this question. It is going to be announced very soon.

**Shri Daji:** To further carry forward the question of my hon. friend, Shri Mathur, there is a widespread belief that actually there is emergency in all walks of national life except in the administration of the Government itself. In the Government machinery there is no sense of urgency. That is borne out by this statement. Four paragraphs in this statement are irrelevant, giving information not asked for. Only the last paragraph of eight lines are pertinent to the question.

**Mr. Speaker:** Now he might ask the supplementary.

**Shri Daji:** The only portion which is relevant also repeats what has been stated earlier, namely, that a committee has been formed to go into this matter, a reply which the Home Minister gave about two years ago in reply to the budget debate. Is this the sense of urgency which the Government machinery is displaying in the matter of administrative reforms, faced as it is with such perfidious Pakistani aggression?

**Shri Nanda:** It is a very sweeping statement to make that there is absolute lack of urgency throughout the administration. Jobs have been done by the administration, by the Government machinery. There have been errors and failures; certainly; but they have been rare. The administration has done the job fully according to the requirements of the Government. So, it is a very unfair criticism to say that everything has been done without the help and co-operation of the administration.

**Shri Daji:** Sir, I rise on a point of order. My question is being misunderstood. The question is what has been done in the matter of re-orientation of administration; it is not a question of the administration not doing the job.

**Shri Nanda:** That is not the question.

**Dr. L. M. Singhvi:** It is stated that a resettlement organisation is being formed under the Cabinet Secretariat to take care of those who have been unsettled by Pakistani aggression. I would like to know whether the resettlement organisation has gone into action in Rajasthan, where a large number of people have been unsettled and have been driven out from Pakistan into Rajasthan?

**Shri Hathi:** That is a question of the details of the organisation. We will look into that. What I have said is as to how it has been re-oriented or what steps have been taken. As for the other details, because I am not

dealing with it, it may not be possible for me to give them.

**Shri R. S. Pandey:** Under the present state of emergency and orders to expedite the work of administration and to create more efficiency in the administration, may I know whether there is a proposal before the Government to remove the category of clerks and assistants from the administration?

**Shri Hathi:** As the hon. Home Minister just now stated, we have carried on studies in the Works and Housing Ministry of what we call the "Officer-oriented Scheme" where the number of assistants and clerks handling files may be less, quick movement of files can take place and quick decisions can be taken. That experiment is being carried on.

**Shri Daji:** Reduce the number of officers and not of clerks. The officers are the white elephants.

**Shri Hathi:** Both.

**Shri D. C. Sharma:** Is it not a fact that the performance of the Civil Defence Departments in the various States of India more or less was very, very perfunctory and that the Home Guards gave a very, very poor account of themselves in most States of India; if so, may I know what is going to happen to these departments and will it not be a better thing to close them down instead of giving them a longer lease of life and several other things?

**Shri Hathi:** I do not think, that is a correct appraisal at all. Their performance has been very good.

श्री सुकम चव्हाण काश्चाय : केंद्रीय सरकार ने जिस प्रकार से सभी दलों का सहयोग लिया राज्य सरकारें राजनीतिक दलों, सामाजिक कार्य करने वाली संस्थाओं का ठीक प्रकार से सहयोग नहीं लेतीं तो क्या इस धोर केन्द्रीय सरकार समस्त राज्य सरकारों का ध्यान

प्राकृष्ट करायेगी कि वे भी उनका ठीक प्रकार से सहयोग प्राप्त करें।

**श्री हृषी :** जहां जहां जरूरत पड़ेगी वहां वहां जरूर लेंगे।

**श्री सरजू पाण्डेय :** स्टेटमेंट के पैरा 3 में यह लिखा है कि इमरजेंसी को देखते हुये देश की खाद्यान्न की समस्या को मुलभाने के लिये अल्पकालिक योजनाएं बनाई गईं लेकिन अभी तक जो खबरें प्रखबारों में पढ़ने को मिलती हैं व किचन गार्डस के संबन्ध में ही हैं तो मैं जानना चाहता हूं कि इन किचन गार्डस के भलाबा और क्या सरकार की योजना है जिससे कि जल्द से जल्द देश खाद्यान्न के मामले में अरमनिर्भर बन सके ?

**अध्यक्ष महोदय :** अब इस बारे में होम मिनिस्टर कैसे बतला सकते हैं ?

**श्री सरजू पाण्डेय :** अध्यक्ष महोदय, यह जो स्टेटमेंट उन्होंने रखा है उसमें इनक्रीज्ड फूड प्रोडक्शन का उल्लेख है तो मैं जानना चाहता हूं कि उनकी मुख्य रूप से कौन सी योजना है ? यह योजनाएं ऐडमिनिस्ट्रेशन में ही आती हैं।

**श्री ल० ना० मिश्र :** जी नहीं यह तो एक जनरल रीप्रोडियंटेशन प्रोफ ऐडमिनिस्ट्रेशन का सवाल है। इसमें एक विशेष डिपार्टमेंट के डिटेल्स के बारे में नहीं पूछा जा सकता है।

**श्री बड़ै :** जिस प्रकार से केन्द्र ने उस में कुछ एकोनामिक कट करने का इरादा किया है क्या यह उपयुक्त नहीं होगा कि वैसा ही कट करने का निर्देश या सलाह यहाँ से राज्य सरकारों को दी जाये और राज्य सरकारों को यह भी सलाह दी जाये कि अगर उनके वहां कोई राजनीतिक या सामाजिक

संस्थाएं धन के वितरण आदि के संबन्ध में बर्क करना चाहती हैं, सहयोग करना चाहती हैं तो उनका भी जनसहयोग लेना चाहिये।

**श्री ल० ना० मिश्र :** जहां जहां सहयोग की जरूरत होगी वहां वहां हर एक क्षेत्र में जन सहयोग लिया जायेगा।

**Shri S. N. Chaturvedi:** May I know if the Government is satisfied that there has been any impact of whatever re-orientation that has taken place at the field level and the Grow More Food Campaign or the other schemes are going apace as a result of what has been done?

**Shri Nanda:** It is not possible to say how much increase in production has occurred during the last 15 days.

**श्री रामेश्वरानन्द :** अभी मंत्री महोदय ने कहा कि जिन का आवश्यक समझते हैं उनका सहयोग लिया जाता है तो क्या जिनका सहयोग लेते हैं उन की कोई परीक्षा की जाती है कि वह सहयोग दे सकेंगे या नहीं ? अब जिन्होंने मेरे जैसे व्यक्ति को मॅबर पालियामेंट को, अपना यात्रापत्रक दिखाने पर और दरबारा सिंह का तार दिखाने पर भी तीन घंटे कैद में रखा तो मैं जानना चाहता हूं कि क्या ऐसे-ऐसे प्रादमियों को आप अपने डिपार्टमेंट में जानबूझ कर लेते हैं।

**अध्यक्ष महोदय :** श्री प्र० प्र० शर्मा।

**श्री रामेश्वरानन्द :** अध्यक्ष महोदय मेरे प्रश्न का उत्तर नहीं प्राया।

**अध्यक्ष महोदय :** यह सवाल इतना मुश्किल है कि उस पर जवाब नहीं द्या सकता।

**श्री रामेश्वरानन्द :** आखिर आप हम लोगों के अधिकारों के संरक्षक हैं। अभी उन्होंने कहा कि हम जिनकी सहायता

लेनी आवश्यक समझते हैं उन की लेते हैं तो क्या ऐसे ही लोगों की लेते हैं जोकि इस तरीके से मेंबर पार्लियामेंट को भी तीन घंटे तक गिरफ्तार रखे और हजारों व्यक्तियों को तंग करने की तो बात ही क्या ?

श्री बृजराज सिंह: इसका उत्तर मुश्किल है, इसकी इजाजत देना मुश्किल है...

अध्यक्ष महोदय : ठीक है इसकी इजाजत देना मुश्किल है।

श्री रामेश्वरानन्द : आप तो हमारे अधिकारों के संरक्षक हैं और अगर आप भी कहते हैं कि इसका उत्तर प्राना मुश्किल है तो फिर आप ही बतलाइये कि इसके लिये और किस के पास हम जायें।

अध्यक्ष महोदय : स्वामी जी, मैं ने कहा कि आप का जो केस है उस को भलहदा लिया जा रहा है। अब इस सप्लीमेंटरी में जो आप से सलूक वहां हुआ और आपने पूछा कि क्या बैसे प्रादमियों को लिया गया है तो यह बिलकुल भलहदा बात है। उस को हम भलहदा तय करेंगे। उस पर हम गौर कर रहे हैं। मुझे होम मिनिस्टर साहब ने भी कहा है कि वह सब वाक्यात इकट्ठे कर रहे हैं। जब मौका हो तभी जवाब दिया जा सकता है लेकिन जब यहां इस समय उसका मौका न हो तो वह क्या जवाब दे सकते हैं

श्री रामसेवक यादव : मैं व्यवस्था का प्रश्न उठाना चाहता हूँ।

अध्यक्ष महोदय : कोई व्यवस्था का प्रश्न नहीं उठता है।

श्री रामसेवक यादव : मेरी व्यवस्था सुन तो लें। प्रश्न यह है कि सहयोग किस आधार पर लिया जाता है? क्या परख है सहयोग लेने की और सरकार किस से लेगी या नहीं लेगी।

अध्यक्ष महोदय : वह सवाल दूसरा है।

श्री रामेश्वरानन्द : मैं ने यह भी कहा था कि कैसे प्रादमियों को आप लेते हैं इसकी कोई पाष परीक्षा भी करते हैं?

अध्यक्ष महोदय : अब आप बैठ जाइये।

Shri A. P. Sharma: May I know what concrete changes the Government is going to introduce in the whole country in regard to the dilatory procedures and rules of Government, apart from reducing the number of employees wherever found surplus after examination?

Shri Hathi: It is only to go into the whole question of reforming the administrative machinery that the Commission is being appointed.

Arrests made during Pak. Aggression

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- \*4. Shri Yashpal Singh;  
Shri Vishwa Nath Pandey;  
Shri M. L. Dwivedi;  
Shri S. C. Samanta;  
Shri Hem Barua;  
Shri S. M. Banerjee;  
Shri Indrajit Gupta;  
Shri Hukam Chand  
Kachhavaia;  
Shri Onkar Lal Berwa;  
Shri Mohammed Keysa;  
Shri P. L. Barupal;  
Shri Warlor;  
Shri Daji;  
Shri Vasudevan Nair;  
Shri Kishen Patinayak;

Will the Minister of Home Affairs be pleased to state:

(a) the number of persons rounded up for anti-national activities, state-wise, during the recent conflict with Pakistan; and

(b) the action taken to have them tried in a court of law?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N.